

New cooking gas Connections

5738. SHRI S. M. KRISHNA : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what safeguards, if any, have been laid down to prevent any sort of malpractices in the allotment of new cooking gas connections ; and

(b) how the agencies will be released the quota and what will happen to persons who are registered on the same date at the same agency ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) :

(a) Allotment for new gas connections are made through distributors of the oil companies strictly according to the waiting lists/registration with them. Besides, the field staff of the oil companies carry out periodic checks to ensure that allotments are made as per the waiting lists.

(b) Allocations to the distributors are made on the basis of waiting lists held by the distributors concerned and the ceiling on refill sales in each category of the market. Persons registered on the waiting lists of the distributors are released connections on the basis of their position on the waiting list.

पटना में खाना पकाने की गैस (एल० पी० जी०) के कनेक्शन

5739. श्री रामावतार शास्त्री : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना में खाना पकाने की गैस के कनेक्शनों के लिए आवेदनों की एक लम्बी प्रतीक्षा सूची है ;

(ख) यदि हां, तो उनकी संख्या क्या है ; और

(ग) सरकार का उन सब को गैस कनेक्शन कब तक देने का विचार है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) और (ख) पटना में खाना पकाने की गैस के कनेक्शनों के लिए प्रतीक्षा सूची में लगभग 7000 आवेदनकर्ता हैं ।

(ग) बम्बई हाई और मयूरा तथा कोयली शोधन-शालाओं से बड़ी मात्रा में खाना पकाने की गैस की बड़ी हुई उपलब्धता से इन महानों के बाद से पटना सहित देश में एल० पी० जी० के नये कनेक्शनों के लिए प्रतीक्षा सूचियों में दर्ज आवेदन कर्ताओं का एक चरणबद्ध ढंग से निपटारा किया जाएगा ।

Issue of Licences/Letters of Intent to Foreign Drug Firms

5740. SHRI SANAT KUMAR MANDAL : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of foreign drug companies which have been granted licences/letters of intent for the manufacture of new drugs/formulations or for the expansion of the existing capacity of drugs/formulations ;

(b) the names of those companies whose over-production during the last two years has been regularised ;

(c) which of these companies have agreed to reduce their foreign equity as per requirements of FERA ; and

(d) whether these companies have recently created artificial shortage of their products in the market and if so, how Government propose to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : (a) A list indicating